



NOTIFICATION

Sub: Inviting sealed quotations for Annual procurement of Telephone instruments /EPABX/FAX systems excluding spares including NEC & Panasonic systems to the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars, and Branches of this office, Drug Control Building, in and around the city of Bengaluru- reg.

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It is hereby notified that, High Court of Karnataka is inviting sealed quotations from Telecom Firms, located in Bengaluru City only, for Annual procurement of Telephone instruments /EPABX/FAX systems excluding spares including NEC & Panasonic systems to the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars, and Branches of this office, Drug Control Building, in and around the city of Bengaluru.

Therefore, Telecom Firms, located in Bengaluru City only, may submit their sealed quotations mentioning their lowest rates, inclusive of all charges & taxes, if applicable, for Annual procurement of Telephone instruments /EPABX/FAX systems excluding spares including NEC & Panasonic systems to the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars, and Branches of this office, Drug Control Building, in and around the city of Bengaluru for items stated under Annexure-I.

Further, on acceptance of the quotation, the successful Firm shall execute an agreement in the format approved by the Hon'ble High Court of Karnataka. The right is reserved by this High Court to accept/reject/cancel any quotation/s, without assigning any reason, whatsoever.

The sealed quotation should be addressed to the Registrar General, High Court of Karnataka, Bengaluru – 560 001 and to be submitted to Tappal Branch of this office on or before 28/03/2024 at 04.00 p.m. by superscribing “QUOTATIONS FOR PROCUREMENT OF ITEMS RELATED TO TELEPHONE/EPABX /FAX TOWARDS ANNUAL MAINTENANCE”.

The quotations will be opened on 03.04.2024 at 04.00 p.m., in the Chambers of the undersigned.

By order,

Sd/-
(E. RAJEEVA GOWDA)
REGISTRAR (ADMINISTRATION)

ANNEXURE-I

**PROCUREMENT OF ITEMS RELATED TO TELEPHONE/EPABX/FAX TOWARDS
ANNUAL MAINTENANCE**

SL. NO	Item Description
1.	EPABX NEC & Panasonic system
2.	a) Cordless
	b) Other telephone instruments etc.
3.	Single pair telephone cable
4.	2 pair telephone cable
5.	4 pair telephone cable
6.	5 pair Unarmored Jelly field cable
7.	Casing and capping
8.	Rosset box
9.	Extra Ringer
10.	D.P. Box
11.	Cordless Battery
12.	Coil Cord
13.	Line Cord-2 and 4
14.	Line Protection Unit (LPU)
15.	Power Cable
16.	Junction Box (Power Extension)
17.	Beetel M-88

Terms and Conditions:

1. The rates have to be quoted inclusive of tax/GST. The rates once furnished in the quotation should not be increased once it is accepted till the completion of one year from the date of entering into an agreement or the value of purchase order exceeds ₹.5,00,000/-, which ever is earlier.
2. The above said telephone instruments have to be supplied according to the requirement, as and when requested by this office throughout the year, as soon as intimated by this office.
3. The payment will be made only after satisfaction of the material supplied, through Khajane-II facility of Government of Karnataka to the Firm's Bank Account.

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4. Supply should be made within a day from the date of placing the order.
5. Right is reserved by this authority to cancel the contract at any time, if the supply is found to be not satisfactory.
6. An agreement has to be executed in this behalf in the form approved by the High Court, if quotation is accepted.

By order,

Sd/-
(E. RAJEEVA GOWDA)
REGISTRAR (ADMINISTRATION)